

the 1st March, 1981, under sub-section (2) of section 38 of the Central Excise and Salt Act, 1944. [Placed in Library. See No. LT—2007/81.]

(8) A copy of the Medicinal and Toilet Preparations (Excise Duties) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. GSR 167(E) in Gazette of India dated the 1st March, 1981 under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT—2008/81].

GOVERNMENT RESOLUTION RE. ECONOMIC ADMINISTRATION REFORMS COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHR SHIVRAJ V. PATIL): I beg to lay on the Table a copy of Government Resolution No. 6/3/1/81-Cab. dated the 5th March, 1981 regarding constitution of an Economic Administration Reforms Commission. [Placed in Library. See No. LT—2039/81].

श्री हीरालाल आर. परमार (पाटन) : अध्यक्ष महोदय, मैं गुजरात के बारे में यहां पर 17 तारीख को कह चुका हूँ। मैं डिस्ट्रिक्ट प्लेस में रहता हूँ, जहाँ एक लाख की आबादी है, जहाँ क्लैक्टर है, जहाँ डी. एस. पी. है...

अध्यक्ष महोदय : यह सवाल तो ऐसे नहीं उठेगा।

श्री हीरा लाल आर. परमार : मेरे खिलाफ वहाँ आन्दोलन चल रहा है। मेरा मकान और दुकान सड़ जला दिया।

अध्यक्ष महोदय : परमार साहब, ऐसे कोई सवाल नहीं उठेगा। कोई बात करके मोशन दीजिए, मैं उसको कर दूंगा।  
(व्यवधान)

परमार साहब, आज शाम को छः बजे डिबेट होगी। उस वक्त जो आपकी मर्जी

हो बोल सकते हैं। आप क्यों नहीं समझते हैं—बोर्ड पर जो लिखा होता है उसको पढ़कर जाती है या नहीं ?

(व्यवधान)

SHRI KAMAL NATH (Chhindwara): Sir, I refer to para 3 of Rule 225 which says:

"Provided further that the Speaker may, if he is satisfied about the urgency of the matter, allow a question of privilege to be raised at any time during the course of a sitting after the disposal of question."

MR. SPEAKER: Not allowed. Overruled.

श्री हरिवंश बहाबुरः (गोरखपुर): अध्यक्ष जी, "जनवार्ता" के सम्पादक को बुरी तरह से पीटा गया...

अध्यक्ष महोदय : इसको आप नियम 377 में दीजिए।

श्री रशीद मसूद (सहारनपुर): अध्यक्ष महोदय, कल कहा गया था कि मेरा एडजार्नमेंट मोशन अपडर वासीडरेशन है...

अध्यक्ष महोदय : आ जाएगा।

(Interruptions)\*\*

MR. SPEAKER: Nothing will go on record without my permission.

(Interruptions)\*\*

SHRI EDUARDO FALEIRO (Mornugos): Sir, I demand for appointment of a Parliamentary Committee to go into the conduct of the hon. Member. What is your ruling on that?

MR. SPEAKER: No. No. Nothing. It is under consideration.

12.15 hrs.

STATEMENT BY MEMBER UNDER DIRECTION 115 RE CERTAIN INFORMATION GIVEN BY THE MINISTER OF FINANCE

PROF. MADHU DANDAVATE: (Rajapur): Mr. Speaker Sir With

\*\*Not recorded.